

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.10.2021 (THURSDAY)

COURT - II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1944 – 1946 of 2021 in Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. <b>With</b>	K. Datta	Rahul Gupta
2.	Comp. App. (AT) No. 265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. <b>With</b>	Neeraj Kumar Gupta	Diggaj Pathak-R1 to R4
3.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7
4.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	Vaijayant Paliwal Moulshree Shukla Misha

### For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 870 of 2021	Ananta Charan Nayak Vs. State Bank of India & Ors.	Rajiv Dalal	
6.	Comp. App. (AT) (Ins) No. 871-872 of 2021	Jawahar Lal Mahender Kumar Lalwani Vs. CSII India Pvt. Ltd. & Anr.	Avtaar Singh	
7.	Comp. App. (AT) (Ins) No. 876 of 2021	Karun Sharma & Ors. Vs. Gulshan Kumar Gupta	Jitender Chaudhary	

### For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 244 of 2020	Vinayak Laser Tech Pvt. Ltd. Vs. Instapower Ltd.	Vineet Sharma	Harsh Gattani Mudit Gupta
9.	Comp. App. (AT) (Ins) No. 471 of 2021	Ravi Sharma Vs. Nilesh Sharma	Ms. Eshna Kumar	Varsha Banerjee-R1 Nilesh Sharma

**For Hearing**

<b>10.</b>	Comp. App. (AT) (Ins) No. 1069 of 2020  <b>(PH)</b>	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP Harish Kumar
<b>11.</b>	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
<b>12.</b>	Comp. App. (AT) (Ins) No. 379 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
<b>13.</b>	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	Purti Marwaha

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh Case)**

<b>14.</b>	Comp. App. (AT) (Ins) No. 786 of 2021	VIL Vendors Association Aurangabad Vs. Abhijit Guhathakurta & Ors.	Gaurav Singh	Meghna Rajadhyaksha Radhika Indapurkar Anoop Rawat-R1 Diwakar Maheshwari
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**For Hearing**

<b>15.</b>	Comp. App. (AT) (Ins) No. 503 of 2021  <b>(PH)</b>	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Chaitanya B. Nikte	Anoop Rawat Vajiyant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
<b>16.</b>	Comp. App. (AT) (Ins) No. 505 of 2021  <b>(PH)</b>	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Perth Bhatia	Anoop Rawat Vajiyant Paliwal Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
<b>17.</b>	Comp. App. (AT) (Ins) No. 529 of 2021  <b>(PH)</b>	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Ayush Negi	VajiyantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15

<b>18.</b>	Comp. App. (AT) (Ins) No. 650 of 2021	Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors.	Sandeep S. Ladda	Anoop Rawat Moulshree Shukla-R1 Bishwajit Dubey-R2 Diwakar Maheshwari-R3
<b>19.</b>	I.A. No. 1256 of 2021 in Comp. App. (AT) No. 02 of 2021 <b>(PH)</b>	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat

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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**